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T.P.(Crl.) No. 540 OF 2002  
ITEM No.1

Court No. 4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Crl.M.P.No.2701/2003 in  
Transfer Petition.(Crl.) No. 540/2002

RUBI GUPTA & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(for setting aside the Court's Order dt.24.2.2003)  
With  
T.P.(Crl.) No.96/2003 (with appln.(s) for stay)

Date : 17/10/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Anoop G. Chaudhary, Sr. Adv.  
Mr. Kavin Gulati, Adv.

Mr. Kamendra Mishra, Adv.

Mr. Rajeev Kumar Dubey, Adv.

Mr. P.K. Chakravarty, Adv.

For Respondent (s)Mr. Tara Chandra Sharma, Adv.  
Ms. Neelam Sharma, Adv.

Mr. Ashok Kumar Sharma,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Adjourned by four weeks at the request of the  
learned counsel for the petitioner.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER